

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:595
ANSWERED ON:02.03.2007
DRAWAL OF ADDITIONAL POWER FROM NORTHERN GRID
Prabhu Shri Suresh Prabhakar

Will the Minister of POWER be pleased to state:

- (a) whether it has come to the notice of the Government that some States have withdrawn additional power from the Northern Grid during the month of January 2007;
- (b) if so, the details thereof and the reasons therefor;
- (c) the action taken by the Government against those States; and
- (d) the steps taken by the Government to supply power as per the demands of the States?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : Yes Sir, states in Northern Region have overdrawn from the Grid during different times of the day in the month of January, 2007. The details of Over Drawal by the Northern Region States during the month of January, 07 are as under:

State/UT Over-Drawal (Million Unit)

Chandigarh	6.96
Delhi	NIL
Haryana	66.50
H.P.	29.31
J & K.	136.01
Punjab	35.56
Rajasthan	100.71
U.P.	210.60
Uttarakhand	23.83

The main reason for over-drawal of power by the states from the Grid is increase in demand for power during winter months in the Northern Region and low availability of power from hydro stations in the region during the period.

(c) : The States/UTs of Northern Region were advised by the Ministry on 5th February, 2007 to restrict drawal from the grid within the schedule and manage the load in their respective system commensurate with the availability of power.

(d) : The demand of power in States is met by generation from their own sources, share in central sector stations and power availed under bi-lateral agreements. Government of India only supplements the efforts of the State Governments by way of generation capacity addition through Central Public Sector Undertakings.

The following steps have been taken/are being taken to improve availability of power in the country:

- (i) Rigorous monitoring of capacity addition of the on-going generation projects.
- (ii) Advance planning of generation capacity addition projects for the 11th Five Year Plan.
- (iii) Implementation of Ultra Mega Power Projects of 4000 MW each to achieve benefit of economy of scale.
- (iv) `Partnership in Excellence` Programme starting with adoption of better operation and maintenance (O&M) practices to enable enhancement of Plant Load Factor (PLF) of existing thermal power stations through tie-up with well performing power utilities as a pre-cursor to renovation and modernization.
- (v) Renovation, modernization and life extension of old and inefficient generation units with interest subsidy on loans by the Power Finance Corporation and Rural Electrification Corporation under `Accelerated Generation and Supply Programme (AG&SP).

(vi) Tapping of surplus power from captive power plants.

(vii) Utilization of unutilized capacity of gas based stations on liquid fuel.

(viii) Strengthening/Augmentation of sub-transmission system in State under Accelerated Power Development Reform Programme (APDRP) as a major step towards reduction of Aggregate Technical and Commercial (AT&C) Losses.

(ix) Coordinated operation and maintenance of hydro, thermal, nuclear and gas based power stations to optimally utilize the existing generation capacity.

(x) Optimum utilization of available power by strengthening of inter-state and inter-regional transmission capacity.

(xi) Promoting demand side management, energy efficiency and energy conservation measures.